

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/1998/8601 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the 29th August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT (B) 1585 Dated the 22nd day of August, 2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 27.08.2024, along with station leave permission, from the morning of 23.08.2024 till the evening of 27.08.2024**, has been granted. The District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-87/1998/8602-8603 /A, dated , 29-08-24

Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

